

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 4040  
ANSWERED ON 25/03/2025**

**DEVELOPMENT OF RURAL AREAS**

**4040. SMT. MANJU SHARMA:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the basis of allocation of funds under rural development projects;**
- (b) whether the Government proposes to allocate more funds to those States which are performing well in implementing the said schemes;**
- (c) if so, the details thereof;**
- (d) whether any guidelines have been issued in this regard; and**
- (e) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)**

**(a) to (e): The Ministry of Rural Development (MoRD) is implementing a number of schemes/programmes for overall development of rural areas of the country such as Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Pradhan Mantri Awaas Yojana-Gramin (PMAYG), Pradhan Mantri Gram Sadak Yojana (PMGSY), Deendayal Antyodaya Yojana - National Rural Livelihoods Mission (DAY-NRLM), DeenDayal Upadhyaya Grameen Kaushalya Yojana (DDUGKY), Rural Self Employment Training Institutes (RSETIs) and National Social Assistance Programme (NSAP) and Watershed Development Component (WDC) of the Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY).**

**All the above schemes/programmes are implemented with active cooperation with the States/Union Territories (UTs). Allocations of funds to the States/UTs under these schemes/programmes is a continuous process. Funds are allocated**

**taking into account the balance of funds available with them, submission of requisite documents / utilization certificate as per schematic requirements, ensuring proper utilization of funds already allocated under the schemes and ensuring strict adherence of the guidelines of each scheme/programme and assessing the actual requirement at the ground level.**

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